

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

487-ADMISSION-COURTCODE-MISUTILIZATION-at 11.05A.M

1	Misc. Application	634/2021	NARAYAN SECURITIES LTD- DELAY APPLICATION Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				

	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

	Misc. Application	1129/2021	Narayan Securities Ltd. Vs. SEBI	Mr. Mukesh Goyal, Advocate
--	-------------------	-----------	--	-------------------------------

514-ADMISSION-COURTCODE-DEBARREDGDR-AT-11.10 AM

2	Misc. Application	848/2021	HARSHVARDHAN SINGH RATHORE-EXEMPTION Vs. SEBI	Mr.Amit Mishra, Advocate
(Main Matter Number :SEBI Appeal/0000581/2021)				

	Misc. Application	849/2021	HARSHVARDHAN SINGH RATHORE-DELAY Vs. SEBI	Mr.Amit Mishra, Advocate
(Main Matter Number :SEBI Appeal/0000581/2021)				

	SEBI Appeal	581/2021	HARSHVARDHAN SINGH RATHORE Vs. SEBI	Mr.Amit Mishra, Advocate
Sub Matter : Misc. Application/0000849/2021				
Sub Matter : Misc. Application/0000848/2021				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>303-PART HEARD- COURTCODE-SAHARA-AT11.15 A.M.</u>				
3	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000440/2019		
A/W	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000250/2019)				
<u>116-DISPOSAL-COURTCODE-LISTINGREJECTED-AT11.30AM</u>				
4	SEBI Appeal	224/2019	Jyoti Ltd. Vs. BSE Ltd.	Ankit Lohia, Adv i/b Corporate Pleaders P.N.Modi,Sr. Adv. i/b The Law Point
<u>249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT11.35AMM</u>				
5	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter :		Misc. Application/0001300/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000013/2020		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAPPLICATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000008/2020)			
	Misc. Application	1300/2020	FUTURE GENERALI LIFE INSURANCE Vs. IRDAI	
	(Main Matter Number :IRDA Appeal/0000008/2020)			
<u>29-ADM DISPOSAL-COURTCODE-PSTLWTM-AT 11.40A.M.</u>				
6	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	239/2020 (/0000)	Rakesh Sharma Vs. Securities And Exchange Board of India	
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI	MINDSPRIGHT LEGAL ELP
	(Main Matter Number :SEBI Appeal/0000208/2020)			
	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI	Mindspright Legal ELP
	(Main Matter Number :SEBI Appeal/0000208/2020)			
A/W	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
Sub Matter :		Misc. Application/0000799/2021		
Sub Matter :		Misc. Application/0000754/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL ELP
	Sub Matter :	Misc. Application/0000179/2020		
A/W	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
	Sub Matter :	Misc. Application/0000186/2020		
	Sub Matter :	Misc. Application/0000187/2020		
A/W	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP
A/W	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	
A/W	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S. ELP
	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000205/2020)			
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
	(Main Matter Number :SEBI Appeal/0000201/2020)			
	Misc. Application	799/2021	INVENTURE Inventure GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
	(Main Matter Number :SEBI Appeal/0000201/2020)			

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
A/W	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
A/W	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0000899/2021		
A/W	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
	Sub Matter(Disposed) :	Misc. Application/0000932/2021		
A/W	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal
	Sub Matter(Disposed) :	Misc. Application/0000931/2021		
<u>200-ADMDISPOSAL-COURTCODE-REFUNDDEBARRED-12NOON</u>				
7	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter :	Misc. Application/0000388/2020		
	Sub Matter(Disposed) :	Misc. Application/0000927/2021		
A/W	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter(Disposed) :	Misc. Application/0000928/2021		
	Sub Matter :	Misc. Application/0000391/2020		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter(Disposed) :	Misc. Application/0000929/2021		
	Sub Matter :	Misc. Application/0000394/2021		
	Sub Matter :	Misc. Application/0000394/2020		
	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000379/2020)			
	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000380/2020)			
	Misc. Application	394/2021	CAPITAL MIRROR-INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000381/2020)			
	Misc. Application	394/2020	Capital Mirror Vs. SEBI	Mr. Vedchetan Patil, Advocate The Law Point
	(Main Matter Number :SEBI Appeal/0000381/2020)			

304-ADMISSION-COURTCODE-REGISTRATION-AT12.05 P.M.

8	IRDA Appeal	2/2021	OCARE HEALTH INSURANCE LIMITED Vs. IRDA	P S Chambers
	Sub Matter(Disposed) :	Misc. Application/0000004/2021		
	Sub Matter(Disposed) :	Misc. Application/0000006/2021		
	Sub Matter :	IRDA-MISCAPPLICATION/0000005/2021		
	IRDA-MISCAPPLIC ATION	5/2021	OCARE Health Insurance Ltd.- Interim Relief Vs. IRDA	P S Chambers K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000002/2021)			

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>424-ADMDISPOSAL-COURTCODE-DEMANDRECOVERY-12.10P.M.</u>				
9	SEBI Appeal	161/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K.Ashar and Co.
	Sub Matter :	Misc. Application/0000324/2021		
	Sub Matter :	Misc. Application/0000325/2021		
	SEBI Appeal	162/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
	Sub Matter :	Misc. Application/0000326/2021		
	Sub Matter :	Misc. Application/0000327/2021		
	Misc. Application	324/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000161/2021)			
	Misc. Application	325/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000161/2021)			
	Misc. Application	326/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000162/2021)			
	Misc. Application	327/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000162/2021)			
<u>355-ADMISSION-COURTCODE-SOMAGDR-AT-12.15P.M.</u>				
10	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
	(Main Matter Number :SEBI Appeal/0000461/2021)			

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000462/2021)	Ms.Aishwarya Shubhangi, Advocate
	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI (Main Matter Number :SEBI Appeal/0000463/2021)	Adv. Shourya Tanay
	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000674/2021	Adv. Shourya Tanay
A/W	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI Sub Matter : Misc. Application/0000731/2021	Ms.Aishwarya Shubhangi, Advocate
A/W	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI Sub Matter : Misc. Application/0000768/2021	Adv. Shourya Tanay
<u>434-DISPOSAL-COURTCODE-KUMROCKGDR-12.20P.M.</u>				
11	SEBI Appeal	498/2021	MR. KAUSHIK BHATT Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000781/2021	Ms.Aayushi Sharma Advocate
A/W	SEBI Appeal	499/2021	MR. KAUSHIK BHATT Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000783/2021	Ms.Aayushi Sharma Advocate
A/W	SEBI Appeal	500/2021	MR. MUKUND BAKSHI Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000782/2021	Ms.Aayushi Sharma Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	501/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000790/2021				

156-ADMDISPOSAL-COURTCODE-MISHKAPRICERISE-AT12.25P

12	SEBI Appeal	72/2021	Sorabh Kumar Poddar VS SEBI Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	Misc. Application	832/2021	KANTA BLAKISHAN JAJU Vs. SEBI	SHRADHA ACHALIYA, ADVOCATE
(Main Matter Number :SEBI Appeal/0000213/2021)				
A/W	SEBI Appeal	207/2021	Kiran Narayanprasaed Toshniwal Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
A/W	SEBI Appeal	208/2021	Neha Toshniwal Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
A/W	SEBI Appeal	209/2021	Pawan Darak Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
A/W	SEBI Appeal	210/2021	Sunita Toshniwal Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
A/W	SEBI Appeal	211/2021	Sandeep Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	212/2021	Ritu Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
A/W	SEBI Appeal	213/2021	Kanta Balkishan Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate
	Sub Matter :	Misc. Application/0000539/2021		
	Sub Matter :	Misc. Application/0000832/2021		
A/W	SEBI Appeal	108/2021	Ravi B. Wattamwar HUF Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	Sub Matter :	Misc. Application/0000156/2021		
A/W	SEBI Appeal	109/2021	Megha Ravi Wattamwar Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	Sub Matter :	Misc. Application/0000157/2021		
	Misc. Application	156/2021	Ravi B. Wattamwar HUF Vs. SEBI	Prakash Shah and Associates MDP and Partners
	(Main Matter Number :SEBI Appeal/0000108/2021)			
	Misc. Application	157/2021	Megha Ravi Wattamwar Vs. SEBI	Prakash Shah and Associates MDP and Partners
	(Main Matter Number :SEBI Appeal/0000109/2021)			
A/W	SEBI Appeal	159/2021	Sanjay Ambadas Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	Sub Matter :	Misc. Application/0000212/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	160/2021	Vinita Sanjay Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000213/2021		
A/W	SEBI Appeal	199/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Mr. Kunal Katariya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000246/2021		
	Misc. Application	212/2021	Sanjay Ambadas Joshi Vs. SEBI	Prakash Shah and Associates MDP and Partners
(Main Matter Number :SEBI Appeal/0000159/2021)				
	Misc. Application	213/2021	Vinita Sanjay Joshi Vs. SEBI	Prakash Shah and Associates MDP and Partners
(Main Matter Number :SEBI Appeal/0000160/2021)				
	Misc. Application	246/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Shah and Ramaiya Chartered Accountants MDP and Partners
(Main Matter Number :SEBI Appeal/0000199/2021)				
	Misc. Application	539/2021	Kanta Balkishan Jaju Vs. SEBI	Ms. Neha Achliya, Advocate MDP and Partners
(Main Matter Number :SEBI Appeal/0000213/2021)				